

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 690**

**TO BE ANSWERED ON THE 06<sup>TH</sup> FEBRUARY, 2018/ MAGHA 17, 1939 (SAKA)**

**NGOs REGISTERED UNDER FCRA**

**690. ADV. JOICE GEORGE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the total number of Non Governmental Organisations (NGOs) registered under the Foreign Contributions Regulation Act (FCRA);**

**(b) whether the Government has directed all NGOs, individuals and business entities receiving foreign funds to open accounts in any of 32 designated banks, including one foreign account within a fixed time-frame recently and if so, the details thereof;**

**(c) whether these accounts will be integrated with Central Government's Public Financial Management System (PFMS) and if so, the details thereof;**

**(d) whether this will provide higher level of transparency and hassle-free reporting/compliance of the said direction and if so, the details thereof; and**

**(e) the number of registration of NGOs cancelled by the Government since 2014?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a): Approximately 29700 Non Governmental Organisations (NGOs) are registered under The Foreign Contributions (Regulation) Act, 2010.**

**(b) to (d): Yes, Madam. Vide Notice dated 21.12.2017, the Government has directed that all persons who are either registered or who have sought prior permission under the FCRA, 2010 shall open their bank accounts as mandated in section 17 of the FCRA, 2010 in any of the 32 banks who are already integrated with the Public Financial Management System (PFMS) for providing a higher level of transparency and hassle-free reporting compliance.**

**(e): The registration of 14,938 NGOs have been cancelled since 2014.**

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